

ITEM NO.103

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 208/2021 in W.P.(C) No. 1031/2019

(Arising out of impugned final judgment and order dated 10-01-2020  
in W.P.(C) No. No. 1031/2019 passed by the Supreme Court Of India)

ANURADHA BHASIN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.129425/2020-APPROPRIATE  
ORDERS/DIRECTIONS )

Date : 11-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE SANJAY KAROL  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s)

\*Mr. Nakul Dewan, Sr. Adv.  
Mr. Prateek K Chadha, AOR  
Ms. Vrinda Bhandari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Issue notice.
2. List this matter before a Bench of three Judges presided over  
by Hon'ble Mr. Justice B.R. Gavai as and when available after eight  
weeks.

(DEEPAK SINGH)  
COURT MASTER (SH)

(ANJU KAPOOR)  
COURT MASTER (NSH)